

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDING OF

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31536/2023

PRAYAGRAJ (ALLAHABAD) DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 01-08-2024

PRESENT:

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI
MS. SHOBHA GUPTA, SENIOR ADVOCATE
DR. MEENAKSHI KALRA, ADVOCATE-ON-RECORD

For Petitioner(s) Mr. Vibhav Mishra, AOR
Ms. Megha Gaur, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Aditiya Kumar, Adv.

A W A R D

The dispute between the parties has been referred for determination to the Lok Adalat.

Since the matter is not settled in Lok Adalat, list the matter in the Court.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)